

way employees is in toto the same as formulated by the Ministry of Finance for all Central Government servants. Any decision regarding the liberalisation of Pensionary benefits when taken in regard to the Central Government servants as a whole will be made applicable to the railway employees also.

(b) and (c) At present no such proposal is under consideration]

रेल कर्मचारियों की पदोन्नति

2153. श्री योगेन्द्र शर्मा : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि सरकार रेलवे के उन कर्मचारियों को, जो एक ही ग्रेड में पिछले 10-15 वर्षों से लगातार काम कर रहे हैं और विज्ञेयः उन लिपिकीय कर्मचारियों को, जो ग्रेड II में पिछले 20-25 वर्षों से काम कर रहे हैं और उसी ग्रेड में अपने अधिकतम वतन-मान पर रुके पड़े हैं; उच्चतर ग्रेडों में पदोन्नति देने के लिए आदेश जारी करने का विचार रखती है ; और

(ख) यदि हां, तो ऐसे आदेश कब जारी किये जायेंगे ?

[Promotion to Railway employees

2153. SHRI YOGENDRA SHARMA: Will the Minister of RAILWAYS be pleased to state;

(a) whether it is a fact that Government propose to issue orders for giving promotions in higher grades to those Railway employees who have been continuously serving for the last 10-15 years in the same grade and particularly to those clerical employees who have been working in grade II for the last 20—25 years and have been stagnating in the same grade at the maximum of their pay scale; and

(b) if so, by when?]

रेल मंत्रालय में राज्य मंत्री (श्री शिव नारायण) : (क) और (ख) जी नहीं । परन्तु वेतन-वृद्धि में अवरोध को दूर करने के उद्देश्य से उच्चतर ग्रेड के अधिक पदों का सृजन करके हाल ही में संवर्ग पुनर्संरचना का गई है ।

वेतन-वृद्धि में अवरोधता को कम करने के लिए उपाय निकालने के लिए उसकी समय-समय पर समीक्षा की जाती है ।

[THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) and (b) No. But cadre restructuring has been done recently creating larger number of higher grade posts with the object of relieving stagnation.

The extent of stagnation will be kept under review from time to time to devise measures for reducing it.]

Gandhi Kustha Nivaran Pratisthan,

Village Akhalarpur Distt. Rohtas, Bihar

2154. SHRI YOGENDRA SHARMA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether any petition/communication was received by the Central Government on the 27th January, 1978 demanding for an enquiry into the affairs of the Gandhi Kustha Nivaran Pratisthan, Village Akhalarpur, Distt. Rohtas in Bihar;

(b) whether it is a fact that in 1962 a grant of rupees thirty-two thousand was given to this organisation;

(c) whether it is also a fact that on account of mismanagement by the then Chairman of State Leprosy Board discontinued the grant;

(d) whether it is a fact that the decision of the Board has never been implemented; and